



2026:AHC:16244

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 831 of 2026

Anil Kumar Gupta

.....Petitioner(s)

Versus

Union Of India And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Sheetendra Kumar Mishra, Sr. Advocate
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Sri Umesh Vats, learned Senior Counsel seeks to withdraw the present writ petition while approaching the Central Administrative Tribunal having the jurisdiction over the matter, particularly when the notification of the Railways has been subject matter of challenge.

2. Accordingly, the writ petition is **dismissed as withdrawn**, with the aforesaid liberty.

January 22, 2026

N.S.Rathour

(Vikas Budhwar,J.)